

8

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.426/2005 In  
O.A. No.1739/2004

New Delhi this the 14<sup>th</sup> day of February, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Shri Prem Chand Sharma,  
S/o Shri R.K. Sharma,  
R/o Vill. & P.O. Samalaka,  
New Delhi-110037.

-Applicant

(By Advocate: Shri S.K. Bisaria)

**Versus**

1. Shri Raghunathan  
Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat, I.P. Estate,  
New Delhi.
2. Shri Vijay Kumar,  
Director of Education,  
Directorate of Education,  
Delhi Administration,  
Old Secretariat, Delhi.
3. Dr. B.R. Verma, Principal,  
Govt. Boys Sr. Secondary School,  
S.T.C.M.M.T.C. Colony, Begumpur,  
New Delhi.

-Respondents

(By Advocate: Shri Ajesh Luthra)

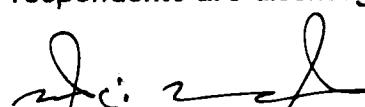
**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Heard.

2. OA-1739/2004 was disposed of vide order dated 21.07.2004.

Respondents have passed orders dated 22.11.2005 in compliance of Tribunal's directions. We are satisfied that the compliance has been made by the respondents. As such, Contempt Petition is dropped and notices to the respondents are discharged.

  
(Mukesh Kumar Gupta)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

14.2.06

cc.